

(e) the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) and (b) Yes, Sir. DDA has reported that in 22 cases lease were cancelled.

(c) and (d) A request for permission to sell was received in respect of plot No. 26, Motia Khan, but the same has not been allowed.

(e) The ex-lessee has entered into sale agreement after cancellation of lease deed. Therefore eviction proceedings have been initiated against the ex-lessee.

Reservation Quota from Mankapur and Gonda Stations

2969. SHRI KIRTI VARDHAN SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) the reservation quota of sleeper and 2nd AC class in Shaheed Express, Vaishali Express and Amarpali Express allotted at Mankapur and Gonda Junction railway stations;

(b) whether the Government are aware that the quota allotted to Mankapur and Gonda Junction Railway stations does not fulfil the requirement of the passengers; and

(c) if so, the measures taken/proposed to be taken by the Government to fulfil the requirement of the passengers at the above stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) Reservation Quota of 2 IInd AC and 2 Sleeper Class berths by Saheed Express, 2 IInd AC and 3 Sleeper Class berths by Vaishali Express, and 2 IInd AC and 4 Sleeper Class berths by Amarpali Express is available at Mankapur station. Above reservation quotas are generally adequate.

Computerised Passenger Reservation System is provided at Gonda Junction Station. Passenger can seek reservation as required on first come first served basis by Shaheed Express, Vaishali Express, and Amarpali Express at Gonda Junction Station.

[Translation]

Defence Land to M/s Sahara India

2970. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of DEFENCE be pleased to state :

(a) the area of defence land at Gomti Nagar in Lucknow given to M/s Sahara India (Finance Company);

(b) the basis on which the land worth crores of rupees was sold to M/s Sahara India;

(c) whether any inquiry has been conducted to find out the truth behind the deal; and

(d) if so, the outcome thereof?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) No Defence land has been given to M/s Sahara India (Finance Company) by the Ministry of Defence.

(b) to (d) Does not arise in view of (a).

[English]

Super Fast Trains from Bayana

2971. SHRI GANGARAM KOLI : Will the Minister of RAILWAYS be pleased to state :

(a) the criteria adopted for providing halt/stoppage for a train;

(b) whether the Government have received representation for providing halt of Super fast trains in Bayana;

(c) if so, the details thereof alongwith the action taken thereon;

(d) whether the Government have also received letters regarding introduction of super fast trains from Bayana to Agra and Mumbai;

(e) if so, the details thereof; and

(f) the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Availability of traffic, number of trains already stopping, timings of the train, operational feasibility, nature of the train etc. are the factors taken into account for stoppage of a train.

(b) and (c) Some representations including from Shri Gangaram Koli, M.P., have been received for providing stoppage of 2925/2926 Paschim Express etc. at Bayana station. The matter has been examined but not found feasible.

(d) to (f) Some representations have also been received for introduction of trains from Bayana to Agra and Mumbai. The same have been examined but not found feasible due to operational and resource constraints.